

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 77 of 2014

Dated: 23rd May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Hooghly Chamber of Commerce & Industry Appellant(s)

Versus

H.P.State Electricity Board Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr.Anand K.Ganesan

Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Sakya Singha Chaudhuri for R.2

Mr. Pratik Dhar

Mr. Anand Shrivastava

Mr. C.K. Rai for R.1

ORDER

Learned Counsel for the West Bengal Commission seeks some time for filing the Reply. Accordingly, he is directed to file the Reply on or before 20.06.2014 after serving copy on the other side.

Post the matter on **04.07.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pr/kt